GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION NO. 1210 TO BE ANSWERED ON 11TH FEBRUARY, 2022

Blue Revolution in Andhra Pradesh

1210. Shri Prabhakar Reddy Vemireddy:

Will the Minister of *Fisheries*, *Animal Husbandry and Dairying* be pleased to state:

- (a) the details of projects sanctioned in Andhra Pradesh for promotion, productivity, post harvest infrastructure and address the critical gaps in fish production;
- (b) the details of funds sanctioned, released and utilized so far in the State;
- (c) the special attention being paid to this State and its fishermen, since Andhra Pradesh is the leading State in aqua exports; and
- (d) the welfare measures being provided to fishermen in Andhra Pradesh under Blue Revolution?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

- (a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme of Pradhan Mantri Matsya Sampada Yojana (PMMSY): A scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector in India with highest ever investment of Rs. 20050 crore with effect from the financial year 2020-21in all the States/UTs including in Andhra Pradesh. Under PMMSY, total investment of Rs.1955 crore envisaged in Andhra Pradesh. This Department during the financial years 2020-21 and 2021-22 has accorded approval to the fisheries development proposals of Government of Andhra Pradesh at a total cost of Rs. 657.11 crore and so far released central funds of Rs. 108.95 crore to the State Government for development of fisheries in the State. Major components approved under PMMSY Government for promotion, productivity, post Andhra Pradesh the of harvest infrastructure and address the critical gaps in fish production are; (i) establishment of brood bank and hatchery, (ii) Re-circulatory Aquaculture System, (iii) Open sea cages, (iv) Reservoir cages, (v) construction of ponds, (vi) Deep sea fishing vessels (vii) Seaweed cultivation, (viii) Marketing infrastructure such as insulated vehicle, live fish vending centre, motor cycle with ice box, three wheeler with ice box, fish kiosk, value add enterprises, e-platform for e-trading and emarketing. The Government of Andhra Pradesh has taken up implementation of these approved proposals and reported utilization of the central funds of Rs. 36.57 crore till date.
- (d): The PMMSY scheme has provision for welfare related activity namely Livelihood and nutritional support for socio-economically backward active traditional fishers families for conservation of fish resources during fishing ban/lean period. Under PMMSY, 98360 numbers of active traditional fishers' families benefitted in Andhra Pradesh during 2021-22.
